"FORM	INDIAN INCOME TAX RETURN VERIFICATION FORM	Assessment Year
ITR-V		2022-23
	[Where the data of the Return of Income in Form ITR-1 (SAHAJ), 2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 filed but NOT verific electronically] (Please see Rule 12 of the Income-tax Rules, 1962)	ITR-
Name		
PAN	Form Number	
Filed u/s	e-Filing Acknowledgement Number	
VERIFICATION		
I,son/ daughter of, solemnly declare that to the best of my knowledge and belief, the information given in the return which has been submitted by me vide acknowledgement number is correct and complete and is in accordance with the provisions of the Income-tax Act, 1961. I further declare that I am making this return in my capacity as and I am also competent to make this return and verify it. I am holding permanent account number		
Signature	→	
Date of submission	Source IP address	
System Generated Barcode/QR Code		
Instructions:		
 Please send the duly signed (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY. Alternately, you may e- verify the electronic transmitted return data using Aadhaar OTP or Login to e-filing account through Net- Banking login or EVC obtained generated using Pre-Validated Bank Account/Demat Account or EVC generated through Bank ATM. 		
	TR-V shall not be received in any other office of the Income-tax Department or in any other manner. The nation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id registered in the e-filing t.	

3. On successful verification, the return filing acknowledgement can be downloaded from e-Filing portal as a proof of completion of process of filing the return of Income.".